

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3235
ANSWERED ON:14.12.2011
REGISTRATION IN PH.D.
Shekhawat Shri Gopal Singh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the University Grants Commission has made six months course compulsory for registration in Ph.D;
- (b) if so, the details thereof;
- (c) whether the said rule is also applicable to the teachers working in the Government colleges;
- (d) if so, whether any provision has been made for granting leave for such course; and
- (e) if not, the reasons therefor and the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

- (a) & (b): Yes, Sir. As per Para-13 of University Grants Commission (Minimum Standards and Procedure for award of M. Phil/Ph.D. Degree), Regulations, 2009, each M.Phil/ Ph.D student is required to undertake course work for a minimum period of one semester.
- (c) : Yes, Sir. The said rule is applicable to the teachers working in Government College also.
- (d) & (e) : There is a provision for study leave in Para-8.2 of the University Grants Commission (Minimum Qualifications for Appointment of Teachers and other Academic Staff in Universities and Colleges and other Measures for the Maintenance of Standards in Higher Education) Regulations, 2010.